

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :31/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/44571/2025 ARBP/105/2025	SANDHYA RANI SETHI VS TATA PROJECT LTD., BBSR	TAPAN KUMAR KAMILA VS	// ( //
2	D-BLAPL/33359/2025 BLAPL/11450/2025	KUMAR LIMA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ADVA /99 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000073/2024
3	D-BLAPL/33370/2025 BLAPL/11451/2025	PRADEEP BEERO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ADVA /99 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000073/2024
4	D-BLAPL/33353/2025 BLAPL/11452/2025	BISWANATH PARIDA VS STATE OF ODISHA	SK. ZAFARULLA VS	BARANGA /564 /2025 J.M.F.C.(II),CUTTACK(Cuttack) GR/0001612/2025
5	D-BLAPL/33373/2025 BLAPL/11453/2025	RANJAN DAS VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	//0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000196/2025
6	D-BLAPL/33213/2025 BLAPL/11454/2025	UTTAM DIGAL VS STATE OF ODISHA	SUSANTA LENKA VS	// SPECIAL JUDGE,BALLIGUDA(Kandham 2(A)CC/0000022/2025
7	D-BLAPL/33218/2025 BLAPL/11455/2025	RAMESH SUNA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	//0 ADDL.SPL.JUDGE,PATNAGARH(Balangi 2(A)CC/0000006/2025
8	D-BLAPL/33304/2025 BLAPL/11456/2025	FIROJ PRADHAN VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// SPECIAL JUDGE,BALLIGUDA(Kandham 2(A)CC/0000052/2025
9	D-BLAPL/33296/2025 BLAPL/11457/2025	LITU ROUT VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	DHENKANAL SADAR /605 /2024 SPECIAL JUDGE(POCSO), DHENKANAL Spl/0000048/2024
10	D-BLAPL/33305/2025 BLAPL/11458/2025	SAMANTA RAO AMAYATA VS STATE OF ODISHA	MANOJ PANIGRAHI VS	BALLIGUDA /322 /2025 SPECIAL JUDGE,BALLIGUDA(Kandham Spl/0000166/2025
11	D-BLAPL/33308/2025 BLAPL/11459/2025	SEEMA SANTOSH SARANGI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NAYAPALLI P.S. /249 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000272/2025

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12	D-BLAPL/33317/2025 BLAPL/11460/2025	SANATAN CHATTAR VS STATE OF ODISHA	SARADA PRASAD DASH VS	RARUAN /76 /2024 A.D.J.,KARANJIA(Mayurbhanj) ST/0000068/2024
13	D-BLAPL/33324/2025 BLAPL/11461/2025	VISHAL JOSHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	G.R.P.S. (TITILAGARH) /62 /2025 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000032/2025
14	D-BLAPL/33329/2025 BLAPL/11462/2025	DUSHASAN MALLICK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALLIGUDA /192 /2022 A.D.J.,BALLIGUDA(Kandhamal) ST/0000028/2023
15	D-BLAPL/33334/2025 BLAPL/11463/2025	TAJ KUMAR NATH VS STATE OF ODISHA	SHISHIR KUMAR SAMAL VS	ATTABIRA /215 /2024 NYAYADHIKARI,GRAM NYAYALAYA, CT/0000206/2024
16	D-BLAPL/31863/2025 BLAPL/11464/2025	KANHA @ KANHU RAULA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	SHERAGADA /265 /2025 J.M.F.C., SERAGARA(Ganjam) GR/0000299/2025
17	D-BLAPL/33012/2025 BLAPL/11465/2025	KUNA BANAK @ BANKA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	SEMILLIGUDA /115 /2025 JMFC, SEMILIGUDA(Koraput) GR/0000221/2025
18	D-BLAPL/33221/2025 BLAPL/11466/2025	D.K. @ DAITARY KHEMUNDU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KORAPUT GRPS /12 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000064/2025
19	D-BLAPL/33223/2025 BLAPL/11467/2025	PAUL DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /50 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000052/2025
20	D-BLAPL/33423/2025 BLAPL/11468/2025	KAILASH CHANDRA SAHOO VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	KENDRAPARA /120 /2025 S.D.J.M.,KENDRAPARA(Kendrapara ) GR/0001133/2025
21	D-BLAPL/33316/2025 BLAPL/11469/2025	LACHIM KIRSANI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MUDULIPODA /34 /2016 DISTRICT AND SESSIONS JUDGE,MALAK CT/0000090/2023
22	D-BLAPL/32295/2025 BLAPL/11470/2025	CHANDAN PARIDA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	POLASARA PS /642 /2025 J.M.F.C.,POLSARA(Ganjam) GR/0000636/2025
23	D-BLAPL/33424/2025	MOHAMAD ASRAF	PRASANTA KUMAR ROUTRAY	BARGARH /534 /2025

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	BLAPL/11471/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,BARGARH(Bargarh ) Spl/0000077/2025
24	D-BLAPL/33336/2025 BLAPL/11472/2025	KALU CHARAN @ KALUCHARAN DAS VS STATE OF ODISHA	ANUPAM DASH VS	RAMBHA (KHALLIKOTE) /812 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0002314/2025
25	D-BLAPL/33425/2025 BLAPL/11473/2025	PRATAP SETHY @ PRATAP KUMAR SETHY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TIKABALI /84 /2019 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000098/2019
26	D-BLAPL/33349/2025 BLAPL/11474/2025	BASANTA KUMAR SAHOO VS STATE OF ODISHA	SK. ZAFARULLA VS	MARINE KASIA /30 /2025 SPECIAL JUDGE (POCSO), BHADRAK(B Spl/0000029/2025
27	D-BLAPL/33722/2025 BLAPL/11475/2025	MD. RAGIB VS STATE OF ODISHA	ANITA SAHOO VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000070/2025
28	D-BLAPL/33191/2025 BLAPL/11476/2025	MARIYAM DUNG DUNG VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	HATIBARI /206 /2025 J.M.F.C., BIRAMITRAPUR(Sundargarh) GR/0000849/2025
29	D-BLAPL/33375/2025 BLAPL/11477/2025	MAHESH PARMANIK VS STATE OF ODISHA	SATYAPADA SHARMA VS	RAGHUNATHPALI /400 /2025 AD-HOC A.D.J. (FTSC),ROURKELA(Sund Spl/0000088/2025
30	D-BLAPL/33199/2025 BLAPL/11478/2025	BIKAS ROUT @ BUBU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SAHID NAGAR P.S. /275 /2025 J.M.F.C.(III),BHUBANESWAR(Khordha ) CT/0000638/2025
31	D-BLAPL/33209/2025 BLAPL/11479/2025	ANIL PRADHAN VS STATE OF ODISHA	RAJJEET ROY VS	INDUSTRIAL ESTATE PS /217 /2025 S.D.J.M.,KHURDA(Khordha ) GR/0000868/2025
32	D-BLAPL/33241/2025 BLAPL/11480/2025	ADAITA BARAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 J.M.F.C.,BEGUNIA(Khordha ) 2(A)CC/0000252/2025
33	D-BLAPL/33433/2025 BLAPL/11481/2025	SAYAD AJIM VS STATE OF ODISHA	PRASANTA KUMAR ROU TRAY VS	BARGARH /534 /2025 SPECIAL JUDGE,BARGARH(Bargarh ) Spl/0000077/2025
34	D-BLAPL/33253/2025 BLAPL/11482/2025	BUBU @ DEBI PRASAD JENA @ DEVI PRASAD JENA VS	GOREKHANATH DAS VS	BADAGODA P.S. /556 /2025 A.D.J.,BHUBANESWAR(Khordha )

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35	D-BLAPL/33277/2025 BLAPL/11483/2025	STATE OF ODISHA SANATAN SAHOO VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	TR/0000588/2025 / /0 DISTRICT & SESIONS JUDGE,BHUBANE
36	D-BLAPL/33442/2025 BLAPL/11484/2025	BIPIN SAHOO VS STATE OF ODISHA	BISHNU BRATA SINGH VS	TR/0000582/2025 BHUBAN /481 /2025 J.M.F.C.,BHUBAN(Dhenkanal)
37	D-BLAPL/33290/2025 BLAPL/11485/2025	SUMIT KUMBHAR VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	GR/0000463/2025 DHANUPALI /380 /2022 S.D.J.M.,SAMBALPUR(Sambalpur)
38	D-BLAPL/33292/2025 BLAPL/11486/2025	GEDU @ AJAYA KUMAR PANDA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	GR/0003835/2022 SATYABADI /355 /2022 2ND A.D.J.,PURI(Puri)
39	D-BLAPL/33447/2025 BLAPL/11487/2025	KALIA @ GHANASHYAM GOCHHAYAT VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	ST/0000040/2023 SALIPUR /310 /2024 A.D.J.,SALIPUR(Cuttack)
40	D-BLAPL/29816/2025 BLAPL/11488/2025	SUKUTA @ SUSHANTA CHAKRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	ST/0000063/2024 KALINGA NAGAR /233 /2025 SPECIAL JUDGE,JAJPUR ROAD(Jajapur )
41	D-BLAPL/33294/2025 BLAPL/11489/2025	NAJEER MOHAMMAD VS STATE OF ODISHA	DEVASHIS PANDA VS	2(A)CC/0000050/2025 LAHUNIPADA /214 /2025 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sund
42	D-BLAPL/32294/2025 BLAPL/11490/2025	HALIM KHAN VS STATE OF ODISHA	DEBASHIS MITRA VS	GR/0000861/2025 MANGALA BAG /142 /2025 J.M.F.C,CUTTACK(Cuttack)
43	D-BLAPL/32372/2025 BLAPL/11491/2025	JOGINATH PARIDA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GR/0000373/2025 FATEGARH /283 /2025 J.M.F.C.,BHAPUR(Nayagarh )
44	D-BLAPL/32729/2025 BLAPL/11492/2025	MANGALSAI SABAR @ MANGAL SA SABAR VS STATE OF ODISHA	JIBAN RANJAN DASH VS	GR/0000272/2025 KEGAON /5 /2025 A.D.J.,DHARAMGARH(Kalahandi)
45	D-BLAPL/33382/2025 BLAPL/11493/2025	RAKESH MOHANTY @ BITU VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	CT/0000036/2025 ERASAMA /170 /2025 J.M.F.C.,ERASAMA(Jagatsinghapur ) GR/0000276/2025

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46	D-BLAPL/32877/2025 BLAPL/11494/2025	SOUMYA SANKAR CHAKRA @ RAJA VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	KEONJHAR SADAR /184 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR( ) GR/0000645/2025
47	D-BLAPL/33211/2025 BLAPL/11495/2025	NARAYAN BEHERA @ KANTA @ NALIA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	TALABANIA /46 /2025 S.D.J.M.,PURI(Puri) GR/0000304/2025
48	D-BLAPL/33449/2025 BLAPL/11496/2025	SWASTIK RAJPUT VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	KOMNA PS /274 /2025 SPECIAL JUDGE,NAWAPARA(Nuapada ) SA/0000066/2025
49	D-BLAPL/33225/2025 BLAPL/11497/2025	BIJU @ BIJAY KUMAR SAMAL VS STATE OF ODISHA	MOHAN CHARAN BEHERA VS	BHOGRAI /267 /2025 J.M.F.C.,BHOGRAI(Baleshwar) CT/0000454/2025
50	D-BLAPL/33227/2025 BLAPL/11498/2025	DEVADANU NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamar) 2(A)CC/0000040/2025
51	D-BLAPL/33477/2025 BLAPL/11499/2025	SUJIT SAHU VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	CHATRAPUR /602 /2025 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR GR/0001381/2025
52	D-BLAPL/33448/2025 BLAPL/11500/2025	RADHU @ RADU MAJHI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PADMAPUR /92 /2023 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000085/2023
53	D-BLAPL/33456/2025 BLAPL/11501/2025	GOURI NARAYAN TRIPATHY VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	SOHELLA /276 /2025 A.D.J.,PADAMPUR(Bargarh ) Spl/0000049/2025
54	D-BLAPL/32832/2025 BLAPL/11502/2025	SILU BASTARAY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamar) 2(A)CC/0000055/2025
55	D-BLAPL/32834/2025 BLAPL/11503/2025	TILAK KANPAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamar) 2(A)CC/0000056/2025
56	D-BLAPL/33224/2025 BLAPL/11504/2025	MAHENDRA BUDIYA VS STATE OF ODISHA	PRATIK DASH VS	CYBER CRIME AND E.O, BALASORE /12 J.M.F.C.,BALASORE(Baleshwar) CT/0000198/2025
57	D-BLAPL/33458/2025	ASISH PATRA	KARUNAKAR GAYA	SAHADEV KHUNTA /343 /2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/11505/2025	VS STATE OF ODISHA	VS	S.D.J.M.,BALASORE(Baleshwar) CT/0000783/2025
58	D-BLAPL/33239/2025 BLAPL/11506/2025	TUFAN CHOUDHURY VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	LAHUNIPADA /179 /2024 A.D.J.-CUM-SPECIAL JUDGE,BONAI(Sur) ST/0000036/2025
59	D-BLAPL/33395/2025 BLAPL/11507/2025	MD. NAUSHAD @ TEMPA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	RAJGANGPUR /456 /2025 SPECIAL JUDGE, SUNDARGARH(Sundar) Spl/0000115/2025
60	D-BLAPL/33475/2025 BLAPL/11508/2025	ANIL NAYAK VS STATE OF ODISHA	BISWA RANJAN DAS VS	PATTAPUR (DIGAPAHANDI) /417 /2025 A.D.J. CUM SPECIAL JUDGE,BERHAMPTON Spl/0000049/2025
61	D-BLAPL/33401/2025 BLAPL/11509/2025	MADAN GOPAL NATH VS STATE OF ODISHA	PRAYAS MOHANTY VS	JHARSUGUDA GRPS /81 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000033/2025
62	D-BLAPL/33402/2025 BLAPL/11510/2025	SRICHARAN MINZ VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	RAJGANGPUR /303 /2022 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000130/2022
63	D-BLAPL/33544/2025 BLAPL/11511/2025	LIBHENDRA SUNA @ LIVENDRA SUNA VS STATE OF ODISHA	GOREKHANATH DAS VS	SAHID NAGAR P.S. /389 /2024 AD-HOC A.D.J.(FTSC-II),BHUBANESWAR TR/0000525/2024
64	D-BLAPL/33480/2025 BLAPL/11512/2025	PINTU @ SANTOSH KUMAR PATTANAIK VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	SHERAGADA /318 /2025 J.M.F.C., SERAGARA(Ganjam) GR/0000358/2025
65	D-BLAPL/33481/2025 BLAPL/11513/2025	PRAMOD KUMAR RANA VS STATE OF ODISHA	ANIRUDHA DAS VS	BOUDH /178 /2025 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000082/2025
66	D-CMP/44184/2025 CMP/1750/2025	LAMBODAR @ DAMBARU ROUT VS RAJABATI ROUT	DEEPALI MAHAPATRA VS	// S.D.M.,NILGIRI(Baleshwar) EC/0000002/2009
67	D-CMP/44259/2025 CMP/1751/2025	BUDHEMATI NAIK VS PRADEEP KUMAR PATRA	ALOK KUMAR PANDA VS	// DISTRICT & SESSIONS JUDGE, BHAWANIPATNA Fao/0000001/2024
68	D-CMP/44956/2025 CMP/1752/2025	NABIN KUMAR MOHANTY VS	GOPABANDHU DASH VS	// SR CIVIL JUDGE (COMMERCIAL COURT)

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69	D-CMP/44441/2025 CMP/1753/2025	ODISHA STATE FINANCE CORPORATION, CUTTACK SUBHALAXMI DASH VS JAGATMOHAN DASH	BHABANI SANKAR DAS VS	CS/0000163/2023 // 3RD ADDL.CIVIL JUDGE(S.D.),BALASO
70	D-CMP/44547/2025 CMP/1754/2025	RAJENDRA BEHERA VS NARAYAN KUMAR SAHU	AMIT PRASAD BOSE VS	CS/0001659/2015 // DISTRICT & SESSIONS JUDGE,BALASO
71	D-CMP/44107/2025 CMP/1755/2025	KARTIKA RANA VS PARAMANANDA MUDULI	BIDYADHAR MUDULI VS	Fao/0000046/2025 // ADDL.CIVIL JUDGE(JD),NARASINGHPU
72	D-CONTC/42940/2025 CONTC/5250/2025	BINAPANI SETHY VS AMIYA KUMAR SAMAL,SUPDT. ENGNR.,RLB CANAL DIVN. DHENKANAL	PRAGYNA PARAMITA ROUT VS	CMA/0000005/2023 // ()
73	D-CONTC/43873/2025 CONTC/5251/2025	PURNIMA HATI VS DEORANJAN KUMAR SINGH,IAS	JIBANKANTA PATTANAIAK VS	// ()
74	D-CONTC/44562/2025 CONTC/5252/2025	GOURANGA CHARAN BEHERA VS ARVIND AGRAWAL, I.A.S.	SANGRAM JENA VS	// ()
75	D-CONTC/44264/2025 CONTC/5253/2025	SUSILA KUMAR MAHARATHI VS B.PARAMESWARAN, IAS	ADV VS	// ()
76	D-CONTC/44689/2025 CONTC/5254/2025	TAPAN KUMAR PADHY VS N.B.S. RAJPUT,IAS	ADV. VS	// ()
77	D-CONTC/44701/2025 CONTC/5255/2025	NUPURA BHOI@ ARATI VS RANJAN KUMAR BHOI	ADV. VS	// ()
78	D-CONTC/44709/2025 CONTC/5256/2025	HARISH CHANDRA DAS VS PARAMESWAR PATRA, SUPDT. ENGNR. MAYURBHANJ IRRIGATION DIVN.,BARIPADA	Swapnil Roy VS	// ()
79	D-CONTC/44710/2025 CONTC/5257/2025	AHALYA ARUKH VS ANU GARG, IAS	SWAPNIL ROY VS	// ()

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80	D-CONTC/44792/2025 CONTC/5258/2025	MANAGING COMMITTEE OF HATIA HIGH SCHOOL,HATIA VS THIRUMALA NAIK N.,IAS	SANGRAM JENA VS	// 0 //
81	D-CONTC/44012/2025 CONTC/5259/2025	TALEMUN BIBI VS JAGABANDHU CHOUDHURY, SUPERINTENDING ENGINEER, (RWSS) DIVISION ,KORAPUT	ADV. VS	// 0 //
82	D-CONTC/44795/2025 CONTC/5260/2025	PATITAPABAN BHUYAN VS THIRUMALA NAIK N.,IAS	SANGRAM JENA VS	// 0 //
83	D-CONTC/44803/2025 CONTC/5261/2025	TANMAY PANDA VS MRUTYUNJAY TRIPATHY,THASILDAR,BBSR	ADV. VS	// 0 //
84	D-CONTC/44662/2025 CONTC/5262/2025	RAKESH KUMAR MISHRA VS N.THIRUMALA NAIK, COMR-CUM-SECY TO GOVT. DEPT. OF SCHOOL AND MASS EDUCATION, BBSR	ADV. VS	// 0 //
85	D-CONTC/44717/2025 CONTC/5263/2025	LAXMIDHAR BEHERA VS DATTATRAYA BHAUSAHEB SHINDE,COLLECTOR-CUM-DISTRICT MAGISTRATE CUTTACK	ADV. VS	// 0 //
86	D-CONTC/44727/2025 CONTC/5264/2025	BANCHHANIDHI BEHERA VS DEEPIKA SWAIN,OAS	DAITARI PRADHAN VS	// 0 //
87	D-CONTC/44722/2025 CONTC/5265/2025	SACHIDANANDA BEHERA VS CHANCHAL RANA, IAS	SUBASH CHANDRA PUSPALAKA VS	// 0 //
88	D-CONTC/44731/2025 CONTC/5266/2025	MEENA NAIK VS SATYABRATA SAHU,IAS	ADV. VS	// 0 //
89	D-CONTC/44758/2025 CONTC/5267/2025	DR. PURUSOTTAM SWAIN VS ASWATHY S,IAS	ADV. VS	// 0 //
90	D-CONTC/44785/2025 CONTC/5268/2025	D.TRINATH PRADHAN VS ARVIND AGRAWAL,IAS	SANGRAM JENA VS	// 0 //
91	D-CONTC/44788/2025	DR.TRAILOKYA PRASAD MAHAPATRA	SANGRAM JENA	//

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	CONTC/5269/2025	VS ARVIND AGRAWAL,IAS	VS	() //
92	D-CONTC/25995/2025 CONTC/5270/2025	UPENDRA MOHARANA VS ANIL KUMAR MOHANTY, TAHASILDAR, GOP,PURI	SHIVSANKAR MOHANTY VS	// () //
93	D-CONTC/44726/2025 CONTC/5271/2025	SALIM LASKAR VS VINIT AGRAWAL, IPS	ADV. VS	// () //
94	D-CONTC/40993/2025 CONTC/5272/2025	AMIT KUMAR HALDAR VS CHITTARANJAN PANIGRAHI DISTRICT EDUCATION OFFICER, MALKANGIRI	ADV. VS	// () //
95	D-CONTC/43988/2025 CONTC/5273/2025	DALIRANI SAHU VS GENDRA KUJUR,DEO,DEOGARH	ADV. VS	// () //
96	D-CONTC/44040/2025 CONTC/5274/2025	ALEKHA PRASAD BEHERA VS VIR VIKRAM YADAV, IAS	ASHOK DAS VS	// () //
97	D-CONTC/44296/2025 CONTC/5275/2025	SARMISTA SENAPATY VS PRIYABRATA BEHERA SUPERINTENDING ENGINEER DRAINAGE DIVISION, BHUBANESWAR,KHURDA	ADV. VS	// () //
98	D-CONTC/44782/2025 CONTC/5276/2025	MITANJALI DALEI VS USHARANI PADHI COMMISSIONER CUM SECRETARY TO GOVT. OF ODISHA	ADV. VS	// () //
99	D-CRLA/32993/2025 CRLA/1236/2025	FAKIR BHOI VS STATE OF ODISHA	KARUNAKAR GAYA VS	SATYABADI /283 /2015 AD-HOC A.D.J.,(FTSC),PURI(Puri) TR/0000140/2023
100	D-CRLA/33259/2025 CRLA/1237/2025	RAJA MALLICK@RAJA MALIK VS STATE OF ODISHA	BINI MISHRA VS	KHANDAGIRI P.S. /425 /2020 AD-HOC A.D.J.(FTSC),BHUBANESWAR TR/0000410/2020
101	D-CRLA/33387/2025 CRLA/1238/2025	NIRMAL MALLIK VS STATE OF ODISHA	AMLAN MOHANTY VS	MANGALPUR /457 /2021 AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur ) Spl/0000136/2021
102	D-CRLA/33245/2025 CRLA/1239/2025	BIJAY SAHU VS	RAJESH KUMAR MAHAPATRA VS	ANGUL SADAR PS /373 /2022 A.D.J.,ANGUL(Anugul )

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103	D-CRLA/31152/2025 CRLA/1240/2025	STATE OF ODISHA PABITRA MUDRIKA@DALABANDHU VS STATE OF ODISHA	SURYAKANTA DASH VS	CT/0000295/2022 KORAPUT SADAR /13 /2024 SPECIAL JUDGE(POCSO),JEYPORE(Kor TR/0000025/2024
104	D-CRLA/32602/2025 CRLA/1241/2025	PABITRA KUMAR SAHOO VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	CAPITAL P.S. /235 /2015 PRESIDING OFFICER, DESIGNATED CO CT/0000025/2015
105	D-CRLA/32725/2025 CRLA/1242/2025	ASHOK GOUDA VS STATE OF ODISHA	TAPAN JYOTI PANI VS	KASHIPUR /72 /2023 SPECIAL JUDGE,RAYAGADA(Rayagada TR/0000027/2023
106	D-CRLLP/31368/2025 CRLLP/84/2025	BUREAU OF INDIA STANDARDS (BIS) VS PRAMOD KUMAR SAHOO	SIDDHANT SARANGI VS	// S.D.J.M.-CIVIL JUDGE (JD),KUCHINDA(G 2(C)CC/0000008/2023
107	D-CRLMA/32106/2025 CRLMA/157/2025	SURAJ KUMAR BANDRA@SAKARI VS STATE OF ODISHA	ADV. VS	K.BALANG /38 /2020 ( //
108	D-CRLMA/33152/2025 CRLMA/158/2025	MANOJ KUMAR NAYAK VS STATE OF ODISHA	RUDRA SHANKAR MISHRA VS	LALBAG /42 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0000094/2025
109	D-CRLMC/32134/2025 CRLMC/4547/2025	BIKASH RANJAN BARIK VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	BEGUNIA P.S. /150 /2021 2ND A.D.J,KHURDA(Khordha ) ST/0000155/2021
110	D-CRLMC/32376/2025 CRLMC/4548/2025	AMAR RANJAN DAS VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	PAHALA /219 /2025 J.M.F.C.,BHUBANESWAR(Khordha ) GR/0001292/2025
111	D-CRLMC/32379/2025 CRLMC/4549/2025	KOUSIK DAS VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	MAHILA P.S.(BBSR) /194 /2025 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0001237/2025
112	D-CRLMC/33196/2025 CRLMC/4550/2025	BIKI @ SAYAD SADAB VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	BURLA /117 /2016 DISTRICT & SESSIONS JUDGE,SAMBAL ST/0000317/2016
113	D-CRLMC/33231/2025 CRLMC/4551/2025	RANJUBALA SAMAL VS STATE OF ODISHA	MOHAN CHARAN BEHERA VS	BHOGRAI /267 /2025 J.M.F.C.,BHOGRAI(Baleshwar) CT/0000454/2025

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114	D-CRLMC/33279/2025 CRLMC/4552/2025	GATIKRISHNA ROUT VS STATE OF ODISHA	BASANTA KUMAR DAS VS	NAYAPALLI P.S. /657 /2022 A.D.J.,BHUBANESWAR(Khordha ) TR/0000439/2022
115	D-CRLMC/33300/2025 CRLMC/4553/2025	KALIA GOUDA VS STATE OF ODISHA	KURESH PRASAD DASH VS	KODALA /66 /2012 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Ganjam) GR/0000168/2012
116	D-CRLMC/33339/2025 CRLMC/4554/2025	MAHAMMAD ABUTAHER VS STATE OF ODISHA	SARAT KUMAR ACHARYA VS	BARAMBA /150 /2023 J.M.F.C.,BARAMBA(Cuttack) GR/0000199/2023
117	D-CRLMC/33350/2025 CRLMC/4555/2025	SRIKANTA KUMAR JENA VS STATE OF ODISHA	AMITAV TRIPATHY VS	NUAGAON /96 /2025 SPECIAL JUDGE (POCSO), NAYAGARH TR/0000081/2025
118	D-CRLMC/33354/2025 CRLMC/4556/2025	PRASAN KUMAR TANDI @ LUNA TANDI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KESINGA /240 /2021 SPECIAL JUDGE,BHAWANIPATNA(Kalapatna) Spl/0000035/2021
119	D-CRLMC/31386/2025 CRLMC/4557/2025	MANOJ SWAIN VS STATE OF ODISHA	KHIROD KUMAR SWAIN VS	BUGUDA /109 /2024 J.M.F.C,BUGUDA(Ganjam) GR/0000107/2024
120	D-CRLMC/32574/2025 CRLMC/4558/2025	BIREN KUMAR PATI VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	PLANTSITE /263 /2016 S.D.J.M.,(PANPOSH), ROURKELA(Sundergarh) GR/0001478/2016
121	D-CRLMC/33323/2025 CRLMC/4559/2025	NIRBIKARA NANDA VS STATE OF ODISHA	MANORANJAN MISHRA VS	SAHID NAGAR P.S. /589 /2017 J.M.F.C.(III),BHUBANESWAR(Khordha ) CT/0005748/2017
122	D-CRLMC/33403/2025 CRLMC/4560/2025	BANTY @ AKASH SAMANTRAY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	PARADEEP /202 /2024 J.M.F.C.,KUJANG(Jagatsinghapur ) GR/0000892/2024
123	D-CRLMC/32084/2025 CRLMC/4561/2025	MUNA@PRASANT KUMAR PRADHAN VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	BAGHAMARI /50 /2023 4TH A.D.J. CUM SPL. JUDGE(POCSO) BE TR/0000164/2023
124	D-CRLMC/33404/2025 CRLMC/4562/2025	RAMA NAHAK @ RAMA CHANDRA NAHAK VS THE STATE OF ODISHA	RATIKANTA MOHAPATRA VS	ASKA /319 /2025 J.M.F.C.,ASKA(Ganjam) GR/0000883/2025
125	D-CRLMC/33501/2025	ASIS@ASIK@SANTOSH SAMAL@GEDA	SMRUTI RANJAN ROUT	KANDARPUR /96 /2015

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	CRLMC/4563/2025	VS STATE OF ODISHA	VS	J.M.F.C.(II),CUTTACK(Cuttack) GR/0001755/2015
126	D-CRLMC/33420/2025 CRLMC/4564/2025	TUTU DAS VS STATE OF ODISHA	KABIRAJ PRADHAN VS	BADABAZAR /95 /2016 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000811/2016
127	D-CRLMC/33264/2025 CRLMC/4565/2025	PRADEEP DHAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JENAPUR /248 /2024 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000092/2024
128	D-CRLMC/33492/2025 CRLMC/4566/2025	CHANDAN @ RAKESH KUMAR PALEI VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	KUMBHARAPARA /84 /2016 DISTRICT & SESSIONS JUDGE,PURI(Puri) ST/0000490/2022
129	D-CRLMP/33267/2025 CRLMP/1435/2025	ANTARYAMI APAT @ JAMI VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	JODA /31 /2010 ( ) //
130	D-CRLMP/33394/2025 CRLMP/1436/2025	LAXMIPRIYA SETHI VS RAKESH KUMAR SETHI	PRAVASH CHANDRA JENA VS	// //0 JUDGE FAMILY COURT,CUTTACK(Cuttack) IA/0000015/2025
131	D-CRLMP/33280/2025 CRLMP/1437/2025	SATYABHAMA JENA VS STATE OF ODISHA	SANJIT MISHRA VS	//0 ( ) //
132	D-CRLREV/33517/2025 CRLREV/846/2025	BASANTI PANDA VS SMRUTI RANJAN PANDA	SWARUP KUMAR PATNAIK VS	//0 A.D.J.,BARIPADA(Mayurbhanj) CRA/0000009/2021
133	D-CRLREV/29487/2025 CRLREV/847/2025	RAJ KUMAR ORAM VS STATE OF ODISHA	TAPAN MISHRA VS	//0 J.M.F.C.,(R),ROURKELA(Sundargarh) ICC/0000044/2016
134	D-CRLREV/30100/2025 CRLREV/848/2025	ARUN KUMAR MOHAPATRA VS IIC,KHANTAPADA P.S.	USHARANI PATI VS	KHANTAPADA /184 /2024 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000557/2024
135	D-CRLREV/32012/2025 CRLREV/849/2025	SANDEEP KUMAR SINGH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BRAJARAJNAGAR /58 /2024 J.M.F.C.,JHARSUGUDA(Jharsuguda ) CT/0000209/2024
136	D-CRLREV/33249/2025 CRLREV/850/2025	SMT.SABITA@SMT.SABITA KALLA VS	SATYA NARAYAN MISHRA 4 VS	//0 DISTRICT & SESSIONS JUDGE,BHADRA

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137	D-CRLREV/33260/2025 CRLREV/851/2025	STATE OF ODISHA GOPAL CHANDRA BISOI VS STATE OF ODISHA(VIG.)	SATYAJIT MOHAPATRA VS	CRA/0000043/2025 CUTTACK VIGILANCE /2 /2009 SPECIAL JUDGE(VIGILANCE),ANGUL(A TR/0000001/2020
138	D-CRLREV/33248/2025 CRLREV/852/2025	V.VISHNUVARDHAN REDDY VS STATE OF ODISHA	PARTHA SARATHI DAS VS	//0 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Ken CMC/0000184/2025
139	D-CRLREV/33338/2025 CRLREV/853/2025	KABULI SWAIN VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	KHUNTUNI /37 /2024 A.D.J.,ATHAGARH(Cuttack) ST/0000095/2024
140	D-CRLREV/33364/2025 CRLREV/854/2025	VELCHALA@VELCHAL VENKAT REDDY@V. VENKAT REDDY VS STATE OF ODISHA	PARTHA SARATHI DAS VS	//0 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Ken CMC/0000185/2025
141	D-CRLREV/32186/2025 CRLREV/855/2025	SOUMYARANJAN PANDA VS STATE OF ODISHA	SATYABRATA PANDA VS	KRUSHNA PRASAD /127 /2024 J.M.F.C.,PURI(Puri) GR/0000401/2024
142	D-CRP/38694/2025 CRP/48/2025	M/S. VIMLA INFRASTRUCTURE (INDIA) PVT. LTD.,CHHATISGARH VS M/S. BHATIA OSL WASHERIES AND MINERALS LTD.,CUTTACK	SMITA RANJAN PATNAIK VS	// CIVIL JUDGE (SD),ANGUL(Anugul ) CS/0000035/2024
143	D-MACA/44421/2025 MACA/1171/2025	MAUSUMI KUMARI KAIBARTA VS CHAITANYA SAHU	MADHUSMITA KANUNGO VS	// A.D.J.,ASKA(Ganjam) Mac/0000004/2022
144	D-OTAPL/36495/2025 OTAPL/94/2025	COMMISSIONER OF GST AND CENTRAL EXCISE, AUDIT COMMISSIONERATE,BBSR VS M/S. ULTRA TECH CEMENT LIMITED, JHARSUGUDA	CH. SATYAJIT MISRA VS	// () //
145	D-RPFAM/43489/2025 RPFAM/340/2025	AMARENDRA DAS VS RASMITA DAS	HIMANSU BHUSAN SUTAR VS	// JUDGE FAMILY COURT, KENDRAPARA IA/0000007/2023
146	D-RPFAM/44044/2025 RPFAM/341/2025	LAXMIDHAR NATH VS KSHYAMAPRAVA NATH	DEBA NARAYAN PATTNAIK VS	// JUDGE,FAMILY COURT,ANGUL(Anugul Crp/0000038/2023
147	D-RPFAM/41790/2025 RPFAM/342/2025	SRABANEE MOHAPATRA VS RASHMI RANJAN PRAHARAJ	ALOK KUMAR MOHAPATRA VS	// JUDGE FAMILY COURT,CUTTACK(Cutta Crp/0000160/2020

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148	D-RPFAM/44867/2025 RPFAM/343/2025	GANESH PRASAD NAIK VS MANINI NAIK @ PRAMILA NAIK	RAJESH RANJAN SAHOO VS	// JUDGE, FAMILY COURT, DHENKANAL Crp/0000030/2023
149	D-RSA/35371/2025 RSA/548/2025	SANDHYARANI DUTTA VS SRI SRI HANUMAN JEW THAKUR BIJE,JAJPUR	MANORANJAN MISHRA VS	// DIST.& SESSIONS JUDGE,JAJPUR(Jajapu RFA/0000014/2020
150	D-RSA/41247/2025 RSA/549/2025	PADMA DILLA VS ISWARI PRASAD SINGHDEO (DEAD)	SANJEEV UDGATA VS	// DISTRICT AND SESSIONS JUDGE,JHARA RFA/0000001/2022
151	D-TRP(C)/44469/2025 TRP(C)/384/2025	JYOTISHREE MALLICK VS MANOJ KUMAR MALLIK	MOHENDRA DALAI VS	// JUDGE FAMILY COURT, KENDRAPARA CP/0000283/2025
152	D-WA/42444/2025 WA/1722/2025	PRASANNA KUMAR BEHERA VS MANAGING DIRECTOR, ODISHA STATE COOPERATIVE BANK LTD	ASHOK KUMAR MOHAPATRA VS	// O //
153	D-WA/44579/2025 WA/1723/2025	STATE OF ODISHA VS UPENDRA NAYAK	SASWAT DAS,A.G.A VS	// O //
154	D-WA/44573/2025 WA/1724/2025	STATE OF ODISHA VS BANITA PARIDA	SASWAT DAS,A.G.A VS	// O //
155	D-WA/44597/2025 WA/1725/2025	STATE OF ODISHA VS LAXMI BHOI	SASWAT DAS,A.G.A VS	// O //
156	D-WA/44599/2025 WA/1726/2025	STATE OF ODISHA VS MANJULA NAYAK	SASWAT DAS,A.G.A VS	// O //
157	D-WA/44578/2025 WA/1727/2025	STATE OF ODISHA VS BALUNKI BARIK	SASWAT DAS,A.G.A VS	// O //
158	D-WA/44596/2025 WA/1728/2025	STATE OF ODISHA VS SURYAKANTI MANIA	SASWAT DAS,A.G.A VS	// O //
159	D-WA/43111/2025	YAMESWAR MOHAPATRA		//

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	WA/1729/2025	VS	VS	0
		THE REGISTRAR, COOPERATIVE SOCIETIES,		//
160	D-WA/44598/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	//
	WA/1730/2025	VS	VS	0
		SANKAR BEHERA		//
161	D-WA/43113/2025	YAMESWAR MOHAPATRA		//
	WA/1731/2025	VS	VS	0
		THE REGISTRAR, COOPERATIVE SOCIETIES		//
162	D-WA/44419/2025	SIDHANTA DALAI	SUKANTA KUMAR DALAI	//
	WA/1732/2025	VS	VS	0
		STATE OF ODISHA		//
163	D-WA/44574/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	//
	WA/1733/2025	VS	VS	0
		BIDU BHOI		//
164	D-WA/44600/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	//
	WA/1734/2025	VS	VS	0
		SULOCHANA MALLICK		//
165	D-WA/44612/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	//
	WA/1735/2025	VS	VS	0
		BILASINI DALAI		//
166	D-WA/44576/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	//
	WA/1736/2025	VS	VS	0
		SUBAL SETHI		//
167	D-WA/44602/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	//
	WA/1737/2025	VS	VS	0
		RASHMITA PRADHAN		//
168	D-WP(C)/43156/2025	SUCHISMITA RATH	BIJAYA KUMAR ROUTRAY	//
	WP(C)/31171/2025	VS	VS	0
		STATE OF ODISHA		//
169	D-WP(C)/44582/2025	AJIT KUMAR RAM	SANGRAM JENA	//
	WP(C)/31172/2025	VS	VS	0
		STATE OF ODISHA		//
170	D-WP(C)/44691/2025	SASMITA MOHAPATRA	MOHAMMED RIAZ	//
	WP(C)/31173/2025	VS	VS	0

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171	D-WP(C)/44611/2025 WP(C)/31174/2025	STATE OF ODISHA SHRABANA KUMAR BHOI VS	SURENDRA KUMAR GARTIA VS	// // 0
172	D-WP(C)/44479/2025 WP(C)/31175/2025	STATE OF ODISHA SIDHARTHA SHANKAR DASH VS	ASWINI KUMAR DASH VS	// // 0
173	D-WP(C)/44521/2025 WP(C)/31176/2025	STATE OF ODISHA DEBASMITA SENAPATI VS	KARUNAKAR GAYA VS	// // 0
174	D-WP(C)/44162/2025 WP(C)/31177/2025	STATE OF ODISHA AHALYA SAMANTARAY VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
175	D-WP(C)/44620/2025 WP(C)/31178/2025	REGISTRAR, COOPERATIVE SOCIETIES, BBSR MAYA BEHERA VS	SOMA PATNAIK VS	// // 0
176	D-WP(C)/44250/2025 WP(C)/31179/2025	STATE OF ODISHA SAROJINI DEHURY VS	DHANESWAR BEHERA VS	// // 0
177	D-WP(C)/44496/2025 WP(C)/31180/2025	STATE OF ODISHA RAJESH HATI VS	BIKRAM CHANDRA GHADEI VS	// // 0
178	D-WP(C)/43653/2025 WP(C)/31181/2025	STATE OF ODISHA SASHIKANTA JENA VS	DIPTI RANJAN BHOKTA VS	// // 0
179	D-WP(C)/44317/2025 WP(C)/31182/2025	STATE OF ODISHA SHAKUNTALA MOHAPATRA VS	SHASHI BHUSAN JENA VS	// // 0
180	D-WP(C)/43759/2025 WP(C)/31183/2025	STATE OF ODISHA RABINARAYAN SATAPATHY VS	SWAPNA KUMAR OJHA VS	// // 0
181	D-WP(C)/44439/2025 WP(C)/31184/2025	STATE OF ODISHA RAMA CHANDRA SWAIN VS	BIPIN KUMAR NAYAK VS	// // 0
		STATE OF ORISSA		//

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182	D-WP(C)/44432/2025 WP(C)/31185/2025	SANTOSH KUMAR SAHU VS STATE OF ORISSA	SOUMENDRA PATTANAIAK VS	// 0 //
183	D-WP(C)/44609/2025 WP(C)/31186/2025	ODISHA POWER TRANSMISSION CORPORATION LIMITED (OPTCL),BBSR VS THE REGISTRAR, ODISHA HUMAN RIGHTS COMMISSION,BBSR	MANAS MOHAPATRA VS	// 0 //
184	D-WP(C)/44471/2025 WP(C)/31187/2025	RAMAKRUSHANA SUAR VS STATE OF ODISHA	DEBIPRASAD MOHANTY VS	// 0 //
185	D-WP(C)/44667/2025 WP(C)/31188/2025	BIJAY KUMAR JENA VS THE ADDL. COMMISSIONER, SETTLEMENT AND CONSOLIDATION, KENDRAPARA	SUDHIR KUMAR MALLICK VS	// 0 //
186	D-WP(C)/44430/2025 WP(C)/31189/2025	SURYANARAYAN SWAIN VS STATE OF ORISSA	SOUMENDRA PATTANAIAK VS	// 0 //
187	D-WP(C)/44622/2025 WP(C)/31190/2025	PRADIPTA PRADHAN VS STATE OF ODISHA	SOMA PATNAIK VS	// 0 //
188	D-WP(C)/44378/2025 WP(C)/31191/2025	RAJENDRA KUMAR PATRO VS STATE OF ORISSA	SUSANTA KUMAR JETHY VS	// 0 //
189	D-WP(C)/44422/2025 WP(C)/31192/2025	RAMCHANDRA PADHI VS STATE OF ORISSA	SOUMENDRA PATTANAIAK VS	// 0 //
190	D-WP(C)/44481/2025 WP(C)/31193/2025	DARPA RANJAN DAS VS R.T.O.CUTTACK	GOPINATH MISHRA VS	// 0 //
191	D-WP(C)/44585/2025 WP(C)/31194/2025	M/S SAIRAM BHARAT GAS, GAJAPATI VS UNION OF INDIA	SUNSHINE ANAND SWAIN VS	// 0 //
192	D-WP(C)/43463/2025 WP(C)/31195/2025	SUSIL KUMAR ROUT VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
193	D-WP(C)/44416/2025	KANHU CHARAN BISOI	SOUMENDRA PATTANAIAK	//

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	WP(C)/31196/2025	VS STATE OF ORISSA	VS	0 //
194	D-WP(C)/45001/2025 WP(C)/31197/2025	BIPANA JENA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
195	D-WP(C)/45000/2025 WP(C)/31198/2025	KEDAR CHARAN SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
196	D-WP(C)/44990/2025 WP(C)/31199/2025	ASHOK KUMAR SAMANTARAY VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
197	D-WP(C)/45003/2025 WP(C)/31200/2025	BINATI PARIDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
198	D-WP(C)/44395/2025 WP(C)/31201/2025	PURNA CHANDRA SAMAL VS STATE OF ORISSA	DEBENDRANATH MISRA VS	// 0 //
199	D-WP(C)/45050/2025 WP(C)/31202/2025	PABITRA MOHAN PRADHAN VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
200	D-WP(C)/43562/2025 WP(C)/31203/2025	SUCHITRA PARAMANIK VS STATE OF ODISHA	KUNJA SUNDAR DAS VS	// 0 //
201	D-WP(C)/45004/2025 WP(C)/31204/2025	DAMAYANTI DEBI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
202	D-WP(C)/44723/2025 WP(C)/31205/2025	MANORANJAN DAS VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	// 0 //
203	D-WP(C)/44433/2025 WP(C)/31206/2025	GITANJALI GOUDA VS STATE OF ODISHA	SOUMENDRA PATTANAIAK VS	// 0 //
204	D-WP(C)/44681/2025 WP(C)/31207/2025	JYOTSHNA SATAPATHY VS	SRINIVAS MOHANTY VS	// 0

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### CASES REGISTERED REPORT AS ON :31/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/45005/2025 WP(C)/31208/2025	HDFC BANK LIMITED, BBSR YUDHISTHIR BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // ()
206	D-WP(C)/44728/2025 WP(C)/31209/2025	MANIK LAL BESRA VS CHAIRMAN-CUM-MANAGING DIRECTOR (CMD), NALCO BHAWAN, BBSR	BIVUDATTA CHALAN VS	// // ()
207	D-WP(C)/45015/2025 WP(C)/31210/2025	SANJAYA KUMAR MALLIK VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// // ()
208	D-WP(C)/45011/2025 WP(C)/31211/2025	DHANESWAR SETHI VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// // ()
209	D-WP(C)/44333/2025 WP(C)/31212/2025	GOLAK CHANDRA BEHERA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// // ()
210	D-WP(C)/44336/2025 WP(C)/31213/2025	ARABINDA KESHARI MOHANTY VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// // ()
211	D-WP(C)/44339/2025 WP(C)/31214/2025	BASANTI PRADHAN VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// // ()
212	D-WP(C)/43953/2025 WP(C)/31215/2025	ODISHA GRAMEEN BANK, GANDAMUNDA BRANCH, BBSR VS THE SECY, OFFICE OF THE INSURANCE OMBUDSMAN, BBSR	AUROVINDA MOHANTY VS	// // ()
213	D-WP(C)/44904/2025 WP(C)/31216/2025	SUVAM SHEKHAR SAHOO VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// // ()
214	D-WP(C)/45020/2025 WP(C)/31217/2025	SACHIDANANDA SETHY VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// // ()
215	D-WP(C)/44256/2025 WP(C)/31218/2025	PRAKASH RANJAN BEHERA VS STATE OF ODISHA	PRAKASH RANJAN BARIK VS	// // ()

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216	D-WP(C)/44913/2025 WP(C)/31219/2025	RADHASHYAM KAR VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
217	D-WP(C)/44467/2025 WP(C)/31220/2025	BENUDHAR PRADHAN VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
218	D-WP(C)/45019/2025 WP(C)/31221/2025	SHYAMA SUNDAR JANI VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
219	D-WP(C)/44301/2025 WP(C)/31222/2025	RAJENDRA KUMAR PATRO VS STATE OF ORISSA	SUSANTA KUMAR JETHY VS	// 0 //
220	D-WP(C)/44127/2025 WP(C)/31223/2025	GANGARAM DASH VS STATE OF ODISHA	DEBABRATA DASH VS	// 0 //
221	D-WP(C)/44384/2025 WP(C)/31224/2025	SAJID KHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	// 0 //
222	D-WP(C)/44124/2025 WP(C)/31225/2025	PARSURAM NAIK VS STATE OF ODISHA	DEBABRATA DASH VS	// 0 //
223	D-WP(C)/44434/2025 WP(C)/31226/2025	RAMESH CHANDRA BISHOI VS STATE OF ORISSA	SOUENDRA PATTANAIAK VS	// 0 //
224	D-WP(C)/44125/2025 WP(C)/31227/2025	DAYANIDHI JAL VS STATE OF ODISHA	DEBABRATA DASH VS	// 0 //
225	D-WP(C)/44388/2025 WP(C)/31228/2025	RAJENDRA KUMAR PATRO VS STATE OF ORISSA	SUSANTA KUMAR JETHY VS	// 0 //
226	D-WP(C)/44281/2025 WP(C)/31229/2025	SUJATA SETHI VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
227	D-WP(C)/43954/2025	M/S POOJA STONE CRUSHER,KHURDA	SIDDHANT SARANGI	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/31230/2025	VS EXECUTIVE ENGINEER (ELECT) TPCODL,KHURDA	VS	0 //
228	D-WP(C)/44483/2025 WP(C)/31231/2025	LACHHMAN PRADHAN VS THE DIVISIONAL MANAGER(ELECT) TPCODL, BBSR	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
229	D-WP(C)/44370/2025 WP(C)/31232/2025	UDDHABA BARIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
230	D-WP(C)/44004/2025 WP(C)/31233/2025	SUDHANSU SEKHAR PATRA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //
231	D-WP(C)/44008/2025 WP(C)/31234/2025	BANCHHANIDHI MISHRA VS STATE OF ORISSA	DEBENDRANATH MISRA VS	// 0 //
232	D-WP(C)/37897/2025 WP(C)/31235/2025	CHANDRAMANI SAHOO VS STATE OF ODISHA	PITAMBAR BEHERA VS	// 0 //
233	D-WP(C)/44009/2025 WP(C)/31236/2025	BASANTI MEHER VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
234	D-WP(C)/44132/2025 WP(C)/31237/2025	STRIBASTA GOPAL VS STATE OF ODISHA	DEBABRATA DASH VS	// 0 //
235	D-WP(C)/44011/2025 WP(C)/31238/2025	BIPIN BIHARI NAYAK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
236	D-WP(C)/40299/2025 WP(C)/31239/2025	SUBHASINI NAYAK VS RATIKA PRADHAN	SUSANT KUMAR MOHANTY VS	// 0 //
237	D-WP(C)/43955/2025 WP(C)/31240/2025	SATYABHAMA BISWAL VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
238	D-WP(C)/44390/2025 WP(C)/31241/2025	P. DURYODHAN REDDY VS	SWAPNA KUMAR OJHA VS	// 0

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239	D-WP(C)/44569/2025 WP(C)/31242/2025	STATE OF ODISHA RAJESH KUMAR BEHERA VS	LALATENDU SAMANTARAY VS	// // 0
240	D-WP(C)/44324/2025 WP(C)/31243/2025	STATE OF ODISHA GITANJALI BISWAL VS	BIKASH CHANDRA PARIJA VS	// // 0
241	D-WP(C)/44427/2025 WP(C)/31244/2025	STATE OF ODISHA ALEKHA CHANDRA PRADHAN VS	UMAKANT SAHOO VS	// // 0
242	D-WP(C)/44750/2025 WP(C)/31245/2025	THE REGISTRAR, CO-OPEARATIVE SOCIETIES, ODISHA, BBSR SANTOSH KUMAR SAHOO VS	SHASHIBHUSAN BISWAL VS	// // 0
243	D-WP(C)/45048/2025 WP(C)/31246/2025	STATE OF ODISHA RAMA CHANDRA ROUT VS	SITANSU MOHAN SINGH VS	// // 0
244	D-WP(C)/44460/2025 WP(C)/31247/2025	STATE OF ODISHA BENUDHAR PRADHAN VS	AMITABH MISHRA VS	// // 0
245	D-WP(C)/44435/2025 WP(C)/31248/2025	STATE OF ODISHA PANA DAKUA VS	SOUMENDRA PATTANAIAK VS	// // 0
246	D-WP(C)/42383/2025 WP(C)/31249/2025	STATE OF ODISHA SUBASH CHANDRA ROUT VS	SIBANANDA PATRA VS	// // 0
247	D-WP(C)/44459/2025 WP(C)/31250/2025	STATE OF ODISHA BENUDHAR PRADHAN VS	AMITABH MISHRA VS	// // 0
248	D-WP(C)/44320/2025 WP(C)/31251/2025	STATE OF ODISHA RAJENDRA KUMAR PATRO VS	SUSANTA KUMAR JETHY VS	// // 0
249	D-WP(C)/43586/2025 WP(C)/31252/2025	STATE OF ORISSA RASAKUDI PRIMARY FISHERMAN CO-OPERATIVE SOCIETY,PURI VS	SAIBRATA RATH VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/44672/2025 WP(C)/31253/2025	AKSHAYA KUMAR BISWAL VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
251	D-WP(C)/44484/2025 WP(C)/31254/2025	BALARAM PANDA VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
252	D-WP(C)/44315/2025 WP(C)/31255/2025	BARASARANI PANDA VS THE COLLECTOR CUM DIST. MAGISTRATE , KHURDA	SUDHASHREE PASAYAT VS	// 0 //
253	D-WP(C)/44341/2025 WP(C)/31256/2025	JAGADISH NAIK VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
254	D-WP(C)/45032/2025 WP(C)/31257/2025	VILLAGE BUDHIBAR UNДАР BUDHIBAR GRAM PANCHAYAT, KRUSHNAPRASAD, PURI VS HAMLET DIANKUDA OF VILLAGE BUDHIBARA, PURI	DEBASISH SAMAL VS	// 0 //
255	D-WP(C)/44513/2025 WP(C)/31258/2025	BISWA RANJAN SWAIN VS MANAGING DIRECTOR,TATA POWER CENTRAL ODISHA DISTRIBUTION LTD(TPCODL), BBSR	SARAT CHANDRA MEKAP VS	// 0 //
256	D-WP(C)/44530/2025 WP(C)/31259/2025	ABHIJEET PRADHAN VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	KUNAL KUMAR SWAIN VS	// 0 //
257	D-WP(C)/44305/2025 WP(C)/31260/2025	RAJENDRA KUMAR PATRO VS STATE OF ORISSA	SUSANTA KUMAR JETHY VS	// 0 //
258	D-WP(C)/44489/2025 WP(C)/31261/2025	SUSHREEMAYEE LENKA VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
259	D-WP(C)/44753/2025 WP(C)/31262/2025	SUBHASHMITA ACHARYA VS STATE OF ODISHA	ABHIJIT DAS VS	// 0 //
260	D-WP(C)/44556/2025 WP(C)/31263/2025	SARASWATI PADHI VS STATE OF ODISHA	SWETALANA DAS VS	// 0 //
261	D-WP(C)/44458/2025	BENUDHAR PRADHAN	AMITABH MISHRA	//

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	WP(C)/31264/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/44351/2025 WP(C)/31265/2025	SITARAM AGRAWAL VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
263	D-WP(C)/40232/2025 WP(C)/31266/2025	MADAN SAHU VS UNION OF INDIA	BINI MISHRA VS	// 0 //
264	D-WP(C)/44363/2025 WP(C)/31267/2025	NARAYAN MANGARJ VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
265	D-WP(C)/44133/2025 WP(C)/31268/2025	HETURAM MEHER VS STATE OF ODISHA	DEBABRATA DASH VS	// 0 //
266	D-WP(C)/44485/2025 WP(C)/31269/2025	BISIKESANA NARAYAN MOILI VS STATE OF ODISHA	SUSANTA KUMAR JETHY VS	// 0 //
267	D-WP(C)/44364/2025 WP(C)/31270/2025	LINGARAJ KHATAI VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
268	D-WP(C)/44486/2025 WP(C)/31271/2025	BISIKESANA NARAYAN MOILI VS STATE OF ODISHA	SUSANTA KUMAR JETHY VS	// 0 //
269	D-WP(C)/44899/2025 WP(C)/31272/2025	PUSPALATA ROUSTRAY VS STATE OF ODISHA	JYOTI RANJAN DEO VS	// 0 //
270	D-WP(C)/44793/2025 WP(C)/31273/2025	KHIROD KUMAR SAHOO VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	// 0 //
271	D-WP(C)/44697/2025 WP(C)/31274/2025	SHIVARAM MEHER VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //
272	D-WP(C)/44696/2025 WP(C)/31275/2025	BINATI MISHRA VS	MAHENDRA KUMAR SAHOO VS	// 0

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273	D-WP(C)/44561/2025 WP(C)/31276/2025	STATE OF ODISHA SAI VALLEY JUNIOR COLLEGE, JAMUNANAKI, SUNDARGARH VS	PRATAP CHANDRA CHHINCHANI VS	// // ()
274	D-WP(C)/44868/2025 WP(C)/31277/2025	STATE OF ODISHA SABITA BEHERA VS	GOPAL PRASAD JENA VS	// // ()
275	D-WP(C)/44929/2025 WP(C)/31278/2025	STATE OF ODISHA NIRANJAN MOHANTY VS	MANORANJAN NAYAK VS	// // ()
276	D-WP(C)/43464/2025 WP(C)/31279/2025	STATE OF ODISHA BISWANATH MOHANTY VS	KRISHNA CHANDRA SAHU VS	// // ()
277	D-WP(C)/44487/2025 WP(C)/31280/2025	STATE OF ODISHA ANUSUYA MISHRA VS	SWAPNA KUMAR OJHA VS	// // ()
278	D-WP(C)/43791/2025 WP(C)/31281/2025	STATE OF ODISHA BHABANI SANKAR MISHRA VS	HIMANSU SEKHAR MOHANTY VS	// // ()
279	D-WP(C)/44207/2025 WP(C)/31282/2025	MD AND CEO SURYODAY SMALL FINANCE BANK, NEW MUMBAI JITENDRA KUMAR NAYAK VS	LAXMINARAYAN RAYATSINGH VS	// // ()
280	D-WP(C)/44307/2025 WP(C)/31283/2025	STATE OF ODISHA SHYAM SUNDAR RATH VS	SHASHI BHUSAN JENA VS	// // ()
281	D-WP(C)/44719/2025 WP(C)/31284/2025	STATE OF ODISHA BASANTA KUMAR DAS VS	BIPIN KUMAR NAYAK VS	// // ()
282	D-WP(C)/44745/2025 WP(C)/31285/2025	STATE OF ODISHA NIRMAL CHANDRA DEWARI VS	RABINDRA KUMAR PATTANAİK VS	// // ()
283	D-WP(C)/44877/2025 WP(C)/31286/2025	UNION OF INDIA M/S LAXMI FRANKLIN HOSPITALITY PVT.LTD, PARADEEP VS PARADEEP DEVELOPMENT AUTHORITY, JAGATSINGHPUR	SOUMYA RANJAN MOHANTY VS	// // () //

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284	D-WP(C)/44130/2025 WP(C)/31287/2025	LOKANATH MAJHI VS STATE OF ODISHA	DEBABRATA DASH VS	// 0 //
285	D-WP(C)/44884/2025 WP(C)/31288/2025	RAMAKRISHNA PADHY VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
286	D-WP(C)/45026/2025 WP(C)/31289/2025	RANJIT KUMAR DASH VS THE BRANCH MANAGER, STATE BANK OF INDIA, KHURDA	TUNA SAHU VS	// 0 //
287	D-WP(C)/44682/2025 WP(C)/31290/2025	SASMITA SWAIN VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
288	D-WP(C)/44396/2025 WP(C)/31291/2025	SUDEEP SAHU VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
289	D-WP(C)/44365/2025 WP(C)/31292/2025	MANOJA MANJARI PATTNAYAK @ MANOJ MANJARI PATTNAYAK VS AUTHORIZED OFFICER CUM CHIEFMANAGER, STATE BANK OF INDIA, ANGUL	PARTHA SARATHI DAS VS	// 0 //
290	D-WP(C)/44798/2025 WP(C)/31293/2025	TANUJA KUMARI RAY @ TANUJA ROURAY VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	// 0 //
291	D-WP(C)/45122/2025 WP(C)/31294/2025	BIJAY KUMAR PATRA VS THE SENIOR BRANCH MANAGER CUM AUTHORIZING OFFICER, KALAHANDI	JHYANANANDA PANDA VS	// 0 //
292	D-WP(C)/45053/2025 WP(C)/31295/2025	BEENA PRADHAN VS STATE OF ODISHA	CHANDIPRASAD SAHANI VS	// 0 //
293	D-WP(C)/44844/2025 WP(C)/31296/2025	SAMAPTI SNEHARANJAN VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
294	D-WP(C)/44698/2025 WP(C)/31297/2025	DEBASHIS SATPATHY VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //
295	D-WP(C)/44866/2025	SWARNAKANTI PRADHAN	PRAHALLADA SAHU	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/31298/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/44700/2025 WP(C)/31299/2025	ROHITA PADHAN VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
297	D-WP(C)/44397/2025 WP(C)/31300/2025	SWARNALATA SAHU VS STATE OF ODISHA	JIBAN RANJAN DASH VS	// 0 //
298	D-WP(C)/44128/2025 WP(C)/31301/2025	NARENDRA PRASAD THAKUR VS STATE OF ODISHA	DEBABRATA DASH VS	// 0 //
299	D-WP(C)/43950/2025 WP(C)/31302/2025	PARAMESWARA BHOI VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
300	D-WP(C)/44392/2025 WP(C)/31303/2025	PRAFULLA KUMAR SAHOO VS STATE OF ORISSA	DEBENDRANATH MISRA VS	// 0 //
301	D-WP(C)/44554/2025 WP(C)/31304/2025	SUSANTA SWAIN VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
302	D-WP(C)/44545/2025 WP(C)/31305/2025	M/S. MRUTYUNJYA CONSTRUCTION, DHENKANAL VS JOINT COMMISSIONER, GST AND CUSTOMS, BBSR	BIBHUTI BHUSAN PANDA VS	// 0 //
303	D-WP(C)/44517/2025 WP(C)/31306/2025	MANOJ KUMAR NETOM VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //
304	D-WP(C)/45112/2025 WP(C)/31307/2025	ANKIT ARIJEET DAS VS CENTRAL BOARD OF SECONDARY EDUCATION (CBSE), DELHI	DR. JITENDRA KUMAR LENKA VS	// 0 //
305	D-WP(C)/44770/2025 WP(C)/31308/2025	SABITA SAMANTARAY VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
306	D-WP(C)/44835/2025 WP(C)/31309/2025	RAJASHREE NAYAK VS	ATUL TRIPATHY VS	// 0

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307	D-WP(C)/44872/2025 WP(C)/31310/2025	STATE OF ODISHA JAYARAM (DILLU) SAMAL VS	GOPAL PRASAD JENA VS	// // 0
308	D-WP(C)/43948/2025 WP(C)/31311/2025	STATE OF ODISHA BHABANI SANKAR DAS VS	SWAPNA KUMAR OJHA VS	// // 0
309	D-WP(C)/44555/2025 WP(C)/31312/2025	STATE OF ODISHA USHARANI SAHOO VS	SWAPNA KUMAR OJHA VS	// // 0
310	D-WP(C)/44565/2025 WP(C)/31313/2025	STATE OF ODISHA JAMBESWAR NAYAK VS	DIPTI RANJAN MOHAPATRA VS	// // 0
311	D-WP(C)/42880/2025 WP(C)/31314/2025	STATE OF ODISHA ANIL KUMAR MISHRA VS	MURTYUNJAYA BHUYAN VS	// // 0
312	D-WP(C)/44568/2025 WP(C)/31315/2025	STATE OF ORISSA SHRINIBASH PARIDA VS	SASWATI MOHAPATRA VS	// // 0
313	D-WP(C)/44134/2025 WP(C)/31316/2025	STATE OF ODISHA GOBARDHAN MAJHI VS	DEBABRATA DASH VS	// // 0
314	D-WP(C)/41588/2025 WP(C)/31317/2025	STATE OF ODISHA PADMINI BHANJA VS	SHASHI BHUSAN JENA VS	// // 0
315	D-WP(C)/44257/2025 WP(C)/31318/2025	STATE OF ODISHA BARSHA RANEE BEHERA VS	KUNAL KUMAR SWAIN VS	// // 0
316	D-WP(C)/44376/2025 WP(C)/31319/2025	CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI TANMAYA KUMAR SAHOO VS	SWAPNA KUMAR OJHA VS	// // 0
317	D-WP(C)/44380/2025 WP(C)/31320/2025	STATE OF ODISHA HIMANSU SEKHAR RANA VS	SWAPNA KUMAR OJHA VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/40694/2025 WP(C)/31321/2025	SUNIL KUMAR DASH VS STATE OF ODISHA	C.ANANDA RAO VS	// () //
319	D-WP(C)/42990/2025 WP(C)/31322/2025	SABUR SAHA VS STATE OF ODISHA	MAMATA MISHRA VS	// () //
320	D-WP(C)/45145/2025 WP(C)/31323/2025	ABHIMANYU JENA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// () //
321	D-WP(C)/44405/2025 WP(C)/31324/2025	DIPTI RANJAN PRUSTY VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// () //
322	D-WP(C)/44381/2025 WP(C)/31325/2025	PRABIN KUMAR NANDA VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// () //
323	D-WPCRL/32184/2025 WPCRL/151/2025	SABITA GOUDA VS STATE OF ODISHA	SATYABRATA PANDA VS	Maitri Vihar PS /360 /2025 () //
324	D-ABLAPL/32270/2025 ABLAPL/12788/2025	SWAGAT MOHANTY VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	CHAULIAGANJA /537 /2025 () //
325	D-ABLAPL/32490/2025 ABLAPL/12789/2025	PRIYANSHU RAY @ SP PRIYANSHU RAY VS STATE OF ODISHA	RAKESH KUMAR NAYAK VS	Maitri Vihar PS /409 /2025 () //
326	D-ABLAPL/32655/2025 ABLAPL/12790/2025	PRATAP MAHARATHY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
327	D-ABLAPL/33027/2025 ABLAPL/12791/2025	JALI PRADHAN VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	KHAMAR /472 /2025 () //
328	D-ABLAPL/33357/2025 ABLAPL/12792/2025	CHANDAN BEHERA @ BIKASH RANJAN BEHERA VS STATE OF ODISHA	DURGA PRASAD JENA VS	MALGODOWN /271 /2025 () //
329	D-ABLAPL/33031/2025	GANDU @ BISWAJIT PRADHAN	BIPLAB KUMAR TRIPATHY	KUAKHIA /366 /2025

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	ABLAPL/12793/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/33163/2025 ABLAPL/12794/2025	BINOD KUMAR SETHI VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	MARINE PST TALCHUA /121 /2025 () //
331	D-ABLAPL/33297/2025 ABLAPL/12795/2025	DUKHISHYAM ROUT VS STATE OF ODISHA	BISWARANJAN DALAI VS	JAGATSINGPUR /847 /2025 () //
332	D-ABLAPL/33356/2025 ABLAPL/12796/2025	ANIL PRUSTY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BELLAGAON /198 /2025 () //
333	D-ABLAPL/32645/2025 ABLAPL/12797/2025	GANGULI SAHOO VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	/ /0 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A 2(A)CC/0000204/2024
334	D-ABLAPL/33358/2025 ABLAPL/12798/2025	RAMESH TANDI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	PADAMPUR /277 /2025 () //
335	D-ABLAPL/33340/2025 ABLAPL/12799/2025	PRAVAT NAIK @ PRAVAT KUMAR NAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHANDAPARA /208 /2025 () //
336	D-ABLAPL/33360/2025 ABLAPL/12800/2025	SILU PARIDA VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	BADMAL /310 /2025 () //
337	D-ABLAPL/33344/2025 ABLAPL/12801/2025	MOTIRAM PARASETH VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	TUMUDIBANDHA /171 /2024 () //
338	D-ABLAPL/33361/2025 ABLAPL/12802/2025	PRATAP BISWAL @ LALATA BISWAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KRUSHNA PRASAD /273 /2025 () //
339	D-ABLAPL/33351/2025 ABLAPL/12803/2025	DHOBA @ MANGULI CHARAN KALASI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /736 /2025 () //
340	D-ABLAPL/33352/2025 ABLAPL/12804/2025	PRASAN SAHU @ PRASANNA SAHU VS	JYOTIRMAYA SAHOO VS	GANGAPUR (ASKA) /20 /2025 ()

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341	D-ABLAPL/33374/2025 ABLAPL/12805/2025	STATE OF ODISHA BABULINAIK @ GANESH NAIK VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// BADSАHI /225 /2025 ()
342	D-ABLAPL/33378/2025 ABLAPL/12806/2025	STATE OF ODISHA MANORANJAN DALAI @ MANO RANJAN DALAI VS STATE OF ODISHA	PRADIPTA BEURA VS	// / /0 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C
343	D-ABLAPL/33436/2025 ABLAPL/12807/2025	STATE OF ODISHA LICHU @ SRITAM DAS VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	2(A)CC/0000155/2025 DHENKANAL TOWN /638 /2025 ()
344	D-ABLAPL/33379/2025 ABLAPL/12808/2025	STATE OF ODISHA TUTUA@AKSYA@AKSHAYA KUMAR MOHANTY VS STATE OF ODISHA	PRADIPTA BEURA VS	// / /0 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C
345	D-ABLAPL/33438/2025 ABLAPL/12809/2025	STATE OF ODISHA PRAMOD PRADHAN @ PRAMOD KUMAR PRADHAN VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	2(A)CC/0000154/2025 SAMAL /306 /2025 ()
346	D-ABLAPL/33498/2025 ABLAPL/12810/2025	STATE OF ODISHA THOTA KIRAN KUMAR VS STATE OF ODISHA	NALINI KANTA DASH VS	// BOIPARIGUDA /215 /2025 ()
347	D-ABLAPL/33504/2025 ABLAPL/12811/2025	STATE OF ODISHA DEBASIS ROUT @ DEBASISH VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	// MANGALA BAG /370 /2025 ()
348	D-ABLAPL/33585/2025 ABLAPL/12812/2025	STATE OF ODISHA SUKANTA KUMAR PATTNAIK @ PATTANAYAK VS STATE OF ODISHA	BINI MISHRA VS	// TOMANDO /65 /2018 ()
349	D-ABLAPL/32519/2025 ABLAPL/12813/2025	STATE OF ODISHA UDIT KUMAR MOHANTY VS STATE OF ODISHA	MANORANJAN MISHRA VS	// AIR FIELD P.S. /175 /2025 ()
350	D-ABLAPL/33119/2025 ABLAPL/12814/2025	STATE OF ODISHA CHITTA RANJAN SAHU @ PINKU SAHU VS STATE OF ODISHA	SARAT KUMAR JENA VS	// KHALLIKOTE /821 /2025 ()
351	D-ABLAPL/33386/2025 ABLAPL/12815/2025	STATE OF ODISHA RABINDRA KUMAR ROUT VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	// KHAIRA /18 /2025 ()

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352	D-ABLAPL/33162/2025 ABLAPL/12816/2025	ARJUN BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /202 /2025 () //
353	D-ABLAPL/33391/2025 ABLAPL/12817/2025	SANJAY @ SATIYA KUMAR SWAIN VS STATE OF ODISHA	DALIRANI BEHURAY VS	SIMULIA /487 /2025 () //
354	D-ABLAPL/33396/2025 ABLAPL/12818/2025	KRUSHNA CHANDRA GAJENDRA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BEGUNIA P.S. /318 /2025 () //
355	D-ABLAPL/33483/2025 ABLAPL/12819/2025	PRIYANKA BHANJA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	DHUSURI /137 /2023 () //
356	D-ABLAPL/30582/2025 ABLAPL/12820/2025	ASEEMA SAROSE NAYAK VS STATE OF ODISHA	SUSAMA PRADHAN VS	KEONJHAR TOWN /694 /2025 () //
357	D-ABLAPL/33484/2025 ABLAPL/12821/2025	BIJAYA SABAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //
358	D-ABLAPL/30578/2025 ABLAPL/12822/2025	ASEEMA SAROSE NAYAK VS STATE OF ODISHA	SUSAMA PRADHAN VS	KEONJHAR TOWN /688 /2025 () //
359	D-ABLAPL/32868/2025 ABLAPL/12823/2025	ANIL JENA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MAHABIROD /127 /2025 () //
360	D-ABLAPL/33405/2025 ABLAPL/12824/2025	SAMPAD KUMAR SWAIN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	LINGARAJ P.S. /297 /2025 () //
361	D-ABLAPL/33439/2025 ABLAPL/12825/2025	BIBHUTI MALIK @ BIBHUTI BHUSAN MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJNAGAR /372 /2025 () //
362	D-ABLAPL/33441/2025 ABLAPL/12826/2025	RANJULATA @ RANGALATA MAHANTA VS STATE OF ODISHA	PULAKESH MOHANTY VS	TURUMUNGA /135 /2025 () //
363	D-ABLAPL/33459/2025	PRAKASH KUMAR SAHOO	TANMAYA KUMAR MOHANTY	/ /0

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	ABLAPL/12827/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/33495/2025 ABLAPL/12828/2025	CHAKRADHAR SAHOO VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	BALIAPANDA /203 /2025 () //
365	D-ABLAPL/33496/2025 ABLAPL/12829/2025	KUNU RAUL VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	CHANDANPUR /234 /2025 () //
366	D-ABLAPL/32768/2025 ABLAPL/12830/2025	LITU JENA @ BHABANI SHANKAR JENA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BALASORE SADAR /403 /2025 () //
367	D-ABLAPL/33291/2025 ABLAPL/12831/2025	SHANTA BHUE @ SANTA BHUE VS STATE OF ODISHA	PRATYUSHA NAIDU VS	DEOGAON /299 /2025 () //
368	D-ABLAPL/33519/2025 ABLAPL/12832/2025	TAPAN BEHERA VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	/ /0 S.D.J.M.,BHADRAK(Bhadrak ) 2(A)CC/0000763/2025
369	D-ABLAPL/33469/2025 ABLAPL/12833/2025	APARAJITA MOHALIK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SORO /704 /2025 () //
370	D-ABLAPL/33411/2025 ABLAPL/12834/2025	CHITA NAYAK @ CHITA RAJAN NAYAK VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	CAPITAL P.S. /310 /2025 () //
371	D-ABLAPL/33470/2025 ABLAPL/12835/2025	DEBASIS PARIDA VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	/ /0 () //
372	D-ABLAPL/33460/2025 ABLAPL/12836/2025	KRUSHNAPAD MANDAL VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	RAJNAGAR /525 /2023 () //
373	D-ABLAPL/33462/2025 ABLAPL/12837/2025	RUKHSAR HUSSAIN VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	TALSARA /274 /2025 () //
374	D-ABLAPL/33472/2025 ABLAPL/12838/2025	NAGESWAR NAIK @ NAGE NAIK VS	DIGAMBAR SETHI VS	KASHIPUR /36 /2025 ()

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375	D-ABLAPL/33488/2025 ABLAPL/12839/2025	STATE OF ODISHA SURYA @ SURYA PRAKASHA NAYAK VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// CHANDANPUR /223 /2025 ()
376	D-ABLAPL/32570/2025 ABLAPL/12840/2025	LALIT SETHI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// UMERKOTE /323 /2025 ()
377	D-ABLAPL/33468/2025 ABLAPL/12841/2025	KARUNAKAR DAS @ TUKU VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// / /0 J.M.F.C.(CITY),BALASORE(Baleshwar)
378	D-ABLAPL/33485/2025 ABLAPL/12842/2025	SAHEB MALLICK @ SAHADEV MALLICK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	2(A)CC/0000325/2025 / /0 ()
379	D-ABLAPL/33532/2025 ABLAPL/12843/2025	MADHUSMITA BEHERA VS STATE OF ODISHA	BHABANI SANKAR DAS VS	// NISCHINTAKOILI /170 /2025 ()
380	D-ABLAPL/33422/2025 ABLAPL/12844/2025	MANORANJAN MAHALIK @ MANTU VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// J.M.F.C.,BASTA(Baleshwar)
381	D-ABLAPL/33556/2025 ABLAPL/12845/2025	ABESUN KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	2(A)CC/0000301/2025 KEONJHAR SADAR /530 /2025 ()
382	D-ABLAPL/33367/2025 ABLAPL/12846/2025	RANJAN KUMAR SAHU @LULU VS STATE OF ODISHA	DIPAK KUMAR SAHOO VS	// BAGDIA /123 /2024 ()